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Title: Introduction of the Anti-Hijacking (Amendment) Bill, 2010 (Insertion of new section 4A).

SHRIMATI SUPRIYA SULE (BARAMATI): I beg to move for leave to introduce a Bill further to amend the Anti-Hijacking Act, 1982.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Anti-Hijacking Act, 1982."

*The motion was adopted.*

SHRIMATI SUPRIYA SULE : I introduce the Bill.

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